

SUPREME COURT OF INDIA

Dated: February 14, 2014

C I R C U L A R

It is hereby informed that on 9.12.2013 the first meeting of Supreme Court Gender Sensitization and internal Complaints Committee (GSICC) headed by Hon'ble Mrs. Justice Ranjana Prakash Desai was held in the Supreme Court's premises to workout the modalities for the effective implementation of the "The Gender Sensitisation and Sexual Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal) Regulations, 2013" and to take decision on related issues.

In pursuance of the direction and with a view to sensitize the public to gender issues, all concerned are hereby informed as follows:-

" The aggrieved women as defined in clause 2(a) of the Gender Sensitisation and Sexual Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal) Regulations, 2013 may make a complaint in writing of sexual harassment at Supreme Court of India precincts to the GSICC through its Member Secretary - Ms. Rachna Gupta, Registrar. The contact details are:-

Room No. : First Floor (East wing), near Cash & Account-I
Registry of Supreme Court of India

Phone No. : 011- 23381581

E-mail : gupta.rachna@indianjudiciary.gov.in

The Complaint shall be sent either by registered post, courier, speed post or e-mail. It can also be handed over personally at the above said address.

As required by Regulation 16 of the Gender Sensitisation and Sexual Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal) Regulations, 2013, the confidentiality of the inquiry proceedings shall be maintained.


[RACHNA GUPTA)
Registrar